

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 2569
TO BE ANSWERED ON 03-01-2018**

Conversion to Buddhism

2569. ADV. CHINTAMAN NAVASHA WANAGA:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has plans to bring in converted Buddhist men and women as members of National Minority Commission and if so, details thereof;
- (b) whether National Minority Commission has considered to give minority status to Hindus in Jammu and Kashmir, Punjab and some North East States; and
- (c) if so, the details thereof?

ANSWER

**MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

(a)to(c) The Central Government has declared six communities as minorities at national level under Section 2(c) of National Commission for Minorities (NCM) Act, 1992. The national level minority communities are- i) Muslims ii) Sikhs iii) Buddhists iv) Christians v) Zoroastrians (Parsis) and vi) Jains . Out of these, first five were notified in 1993 followed by Jains in the year 2014. Notifying minority communities within a State is the subject matter of the State Government concerned.

As per NCM Act, 1992 the requirement for nomination of Member(s) is that the person shall be from amongst one of the notified minority community. .
